



बौद्धिकसंपदा

भारत

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GOVERNMENT OF INDIA

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**Office of The Controller General  
Patents, Designs & Trade Marks**

वाणिज्यऔरउद्योगमंत्रालय  
Ministry of Commerce & Industry  
उद्योगसंवर्धनऔरआंतरिकव्यापारविभाग

Department for Promotion of Industry and Internal Trade

बौद्धिकसंपदाभवन

BOUDDHIK SAMPADA BHAWAN

प्लॉटन 32/ Plot No. 32

सेक्टर 14/ Sector 14

द्वारका/ Dwarka भारत / India

दूरभाष / Tel: +911125300205

ई-मेल / E-Mail : [cgoffice.in@gov.in](mailto:cgoffice.in@gov.in)

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No. CGPDTM-17031(11)/4/2021-CGTMR-Part(1)/११५५

Date:15.12.2025

### OFFICE ORDER

In exercise of powers vested in the Head of Department under Rule 12 of the delegation of Financial Powers Rules, 2024, I am directed to declare Smt. Natasha Lal, Senior Examiner of Trade Marks, GI & CR as Drawing and Disbursing Officer in respect of Trade Marks Registry, Mumbai with immediate effect until further orders. Smt. Natasha Lal is authorized to exercise all powers of Drawing and Disbursing Officer in respect of Trade Marks Registry, Mumbai in addition to her normal duties.

This issue with the approval of the Competent Authority.

(Vickey Kumar)

Director

O/o CGPDTM

To,  
Smt. Natasha Lal  
Senior Examiner of Trade Marks, GI & CR,  
Trade Marks Registry, Mumbai.

Copy to:

1. The Head of Office, Trade Marks Registry, Delhi, Mumbai, Kolkata, Chennai & Ahmedabad.
2. The Head of Office, Geographical Indication Registry, Chennai.
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